

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.3374
TO BE ANSWERED ON 15.03.2018

Drinking Water Supply through Pipelines

†3374. **SHRI HARI MANJHI,**
SHRI VISHNU DAYAL RAM:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) the number of households in the country to which drinking water is supplied through pipelines and the percentage of both population and households proposed to be included under the scheme, State-wise;
- (b) the amount of funds allocated/ released and spent under the above mentioned scheme during each of the last three years and the current year;
- (c) the State-wise details of funds likely to be spent to achieve the target set under the scheme; and
- (d) the date by which drinking water is likely to be supplied through pipelines to all the households in all the villages in the country?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

- (a) Rural drinking water supply is a state subject. States are empowered to plan, design, implement and execute rural drinking water supply schemes. The state-wise details of number of households in the country to which drinking water is supplied through pipelines is at Annexure-I. The water supply schemes in the country proposed to be taken up are decided at the State Level Scheme Sanctioning Committee which takes decision based on the funds and source of water available.
- (b) The state-wise amount of funds allocated / released and spent under National Rural Drinking Water Programme (NRDWP) during each of the last three years and the current year is at Annexure-II.
- (c) & (d) The Ministry has chalked out a strategic goal 2017-2030, wherein the Ministry aims to achieve 'Har Ghar Jal' by 2030 i.e. providing safe & adequate drinking water through piped water supply to each rural household through coordinated efforts of the State Governments. This Ministry has been allocated Rs. 7000 crore for 2018-19 under NRDWP which will be allocated amongst states as per pre-approved criteria of the programme guideline and will be released to states towards achieving the said goal.

Annexure referred to in reply to part (a) of Lok Sabha unstarred Q. No- 3374 due for reply on 15.03.2018			
S.No.	State	Total Household connections as on (12/03/2018)	% of total household connections with PWS as on (12/03/2018)
1	ANDAMAN & NICOBAR	6604	10.15
2	ANDHRA PRADESH	2609841	28.59
3	ARUNACHAL PRADESH	14154	6.41
4	ASSAM	118879	2.05
5	BIHAR	217946	1.22
6	CHHATTISGARH	376896	8.73
7	GOA	0	0
8	GUJARAT	4723961	72.93
9	HARYANA	1577244	47.73
10	HIMACHAL PRADESH	763320	56.86
11	JAMMU & KASHMIR	472172	28.61
12	JHARKHAND	219870	4.4
13	KARNATAKA	3413926	41.59
14	KERALA	1374506	15
15	MADHYA PRADESH	1158527	10.62
16	MAHARASHTRA	4905535	36.85
17	MANIPUR	21361	4.97
18	MEGHALAYA	5370	1.15
19	MIZORAM	14108	13.47
20	NAGALAND	15559	4.96
21	ODISHA	303799	3.73
22	PUDUCHERRY	41418	50.35
23	PUNJAB	1606239	47.81
24	RAJASTHAN	1134893	12.2
25	SIKKIM	87800	99.32
26	TAMIL NADU	2855731	28.92
27	TELANGANA	1791317	32.83
28	TRIPURA	21067	2.45
29	UTTAR PRADESH	136594	0.53
30	UTTARAKHAND	210198	13.93
31	WEST BENGAL	109822	0.67
Total		30308657	16.92

(source: format C-36)

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 3374 due for reply on 15.03.2018													
State-wise Financial Status under NRDWP (Amount in Rs. Crores)													
S.No.	State	2014-15			2015-16			2016-17			2017-18 (till 12.03.2018)		
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Expenditure	Allocation	Release	Expenditure
1	Andaman And Nicobar	0.86	0.81	0.43	0.38	0.16	0	0.44	0.22	0	0.3	0	0
2	Andhra Pradesh	372.43	377.78	427.08	156.69	170.05	190.6	183.01	204	157.38	165.68	217.66	167.69
3	Arunachal Pradesh	87.21	109.83	119.5	58.08	65.4	66.23	97.39	110.84	113.71	88.78	84.69	30.03
4	Assam	501.1	585.32	586.88	268.26	284.11	216.2	353.23	348.06	206.61	400.02	334.27	205.62
5	Bihar	441.07	399.11	381.9	229.6	202.73	295.38	336.89	373.81	473.29	430.32	300.03	149.52
6	Chhattisgarh	159.08	150.74	173.08	63.69	60.83	64.64	87.86	84.28	65.66	72.74	49.84	39.09
7	Goa	4.61	0	0	2.08	1.66	0	2.38	1.19	3.35	1.67	0	0
8	Gujarat	509.48	405.58	491.44	240.13	238.91	274.78	279.07	278.5	265.16	225.51	290.86	191.19
9	Haryana	218.09	277.98	228.82	97.65	122.65	150.74	113.67	111.53	116.42	104.48	88.82	52.53
10	Himachal Pradesh	131.84	120.89	120.18	65.2	64.38	69.88	88.06	83.31	66.04	76.74	101.85	58.69
11	Jammu And Kashmir	461.33	474.41	458.03	199.4	192.12	222.16	227.5	225.14	219.94	241.98	325.33	132.18
12	Jharkhand	169.86	175.18	206.88	126.85	132.09	133.7	134.76	131.74	157.89	149.72	152.41	149.6
13	Karnataka	623.2	563.91	622.37	307.62	278.08	366.68	356.12	343.72	341.33	279.69	365.81	268.34
14	Kerala	115.59	124.1	131.86	52.78	48.05	64.45	78.98	75.22	74.21	70	95.16	46.97
15	Madhya Pradesh	397.18	440.18	399.94	181.76	193.73	381.15	241.17	232.26	212.48	201.68	135.51	102.18
16	Maharashtra	780.06	748.23	901.96	344.16	330.88	584	406.83	404.45	412.32	397.47	161.08	153.11
17	Manipur	90.35	88.54	92.25	28.98	27.92	43.44	36.08	40.61	18.87	37.24	66.25	45.68
18	Meghalaya	59.61	69.5	81.02	30.52	31.24	30.92	34.55	40.42	49.29	48.15	85.91	19.49
19	Mizoram	42.43	34.5	39.81	17.71	17.32	23.16	21.33	24.49	24.82	25.92	46.1	11.05
20	Nagaland	108.19	101.44	86.45	39.27	38.53	61.9	33	36.84	40.2	27.1	12.81	13.7
21	Odisha	205.69	230.67	272.83	96.9	103.19	165.25	136.2	134.96	100.59	120.17	83.59	59.22
22	Puducherry	1.62	0	0	0.74	0	0	0.83	0.29	0	0.62	0	0
23	Punjab	93.88	97.38	90.23	39.77	42.79	36.57	51.16	51.89	53.56	68.47	147.64	76.24
24	Rajasthan	1194.46	1304.64	1386.8	547.17	526.75	480.21	1074.15	1072.92	681.21	558.08	714.24	547.45
25	Sikkim	30.38	31.7	32.03	10.64	12.05	12.49	18.11	19.42	15.21	9.14	17.51	11.1
26	Tamil Nadu	367.36	382.46	432.39	169.5	182.35	164.85	174.05	174.68	188.98	144.5	185.1	137.99
27	Telangana	200.65	212.24	189.25	88.77	97.71	106.42	131.07	133.09	111.89	555.37	671.66	473.64
28	Tripura	62.06	68.31	64.81	28.07	31.68	39.97	38.72	43.73	38.73	43.65	83.93	36.2
29	Uttar Pradesh	1006.43	1073.22	1146.2	477.69	490.31	690.46	650.36	621.95	639.54	497.48	459.62	363.62
30	Uttarakhand	135.01	111.48	138.05	63.57	60.06	99.79	89.17	88.19	99.95	82.93	110.28	112.35
31	West Bengal	436.53	431.09	480.72	199.68	216.85	288.75	422.33	440.15	444.86	737.29	844.34	451.17
	Total	9007.64	9191.22	9783.16	4233.31	4264.58	5324.8	5898.47	5931.9	5393.49	5862.89*	6232.3	4105.64

*This excludes Ministry level expenditure, 2% of total allocation earmarked for Japanese Encephalitis – Acute Encephalitis Syndrome (JE-AES) affected districts, amount received for National Water Quality Sub-Mission (NWQSM) and additional amount received at Revised Estimate stage.